National Company Law Tribunal Allahabad Bench

CPNO. 32/ALD/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: MIS COUPO Elect-Stonic Ltd & Bakesis Agrifonda, SECTION OF THE COMPANIES ACT/18 B CODE: 391/394 of the Companies Act of 1956

SI. NO.	Name	Design	nation	Representation	Signature O-1
<u>1.</u>	ADETU	Treevor	PCS	App Recent	Kreen Tarlow.
<u>2.</u>	KUIDEEP "	SINGH	STA	OL. &	K. Singl

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Sh. Adesh Tandon, PCS for the petitioner. Sh. Kuldeep Singh, proxy for the O.L representing the Central Govt.

Further today, there is no representation from Income Tax Department, although this court by its previous order dated 21.12.2017 has observed such that, it is necessary to hear the counsel for the Income Tax Department in respect of Department's report dated 04.12.2017 submitted through Income Tax Officer, Ward No. 6 (a), Kanpur.

Considering such position, learned PCS for the petitioner pressing for an appropriate order to be passed in the present matter.

Hence, Registry is directed to serve a copy of today's order along with previous orders dated 21.07.2017 and 11.12.2017 to the office of the Chief Commissioner, Income Tax Department, Kanpur, as well as to the Income Tax Officer, Ward No. 6 (a), Kanpur.

Further a copy of these orders to be communicated to the learned Standing Counsel for Income Tax Department in the Hon'ble Allahabad High Court for making appearance to assist this court.

The matter be listed on 23rd January, 2018.

Date: 10/01/2018

Typed by

Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)